

**AID FROM RUSSIA**

\*243. **Shri K. E. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether Government received any offer of financial aid for development work from Russia; and

(b) whether Russia contributes to the mutual aid funds under the United Nations Organisation?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) No, Sir.

(b) As far as we know Russia does not contribute to any of the Assistance Programmes of the United Nations Organisation.

**धूसखोरी तथा [4न**

\*२४४. **श्री सिंहासन सिंह:** (क) क्या गृह-कार्य मन्त्री यह बतलाने की कृपा करेंगे कि केन्द्रीय सरकार की ओर से १९५२ में अब तक उस के अपने पदाधिकारियों के विरुद्ध—धूसखोरी, ग़बन इत्यादि के सम्बन्ध में कितने अभियोग चलाये गये हैं?

(ख) उनके फलस्वरूप कितनों को दण्ड दिया गया तथा कितने पदाधिकारियों को सन्देश के कारण वीर कितनों को निर्वासन होने के कारण छोड़ दिया गया? इन सब के पद भी बताये जायें।

(ग) क्या सरकार को विदित है कि गार्ग तथा साउथ एवेन्यू, नई दिल्ली में संसद् सदस्यों के लिए हाल में जो फ्लैट्स बनाये गये हैं उन में जो फर्नीचर तथा अन्य वस्तुएं दी गई हैं उन का मूल्य सरकार से बाजार भाव से १०० से २०० प्रतिशत तक अधिक लिया गया था और क्या सरकार इस विषय में कोई जांच करवाने को तैयार है?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b)—

Instituted	... 61
Convicted	... Nil
Benefit of doubt given	... Nil
Acquitted	... 3

Others are pending.

259 P.S.D.

These figures are up to 30th September, 1952. It is not possible to give designations in each case without longer notice. But it may be stated that the persons accused include an Executive Engineer of the Railway, a Controller of Stores (Telegraphs), subordinate Postal Staff, Station Masters, Clerks and other subordinate Railway Staff, overseers and other subordinate staff of the Central Public Works Department, subordinates of Excise Department, Military officers and subordinates, etc.

(c) Attention in this connection is invited to the answer given by the Minister for Works, Housing and Supply to Unstarred Question No. 587 by Shri M. L. Agrawal on the 29th July, 1952.

**SCHOLARSHIPS BY FOREIGN FIRMS**

81. **Dr. Amin:** Will the Minister of Education be pleased to state:

(a) whether Government have any control over the scholarships which are being offered to the Indian Students by certain foreign firms for higher studies abroad; and

(b) if the answer to part (a) above be in the affirmative, the total number of persons who received such scholarships during the year 1952?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) No, but assistance in selection when asked for is given.

(b) Ten Scholars were selected through the Government of India.

**EXCAVATIONS IN RAJASTHAN**

82. **Shri Karni Singhji:** Will the Minister of Education be pleased to state:

(a) the results obtained by excavations recently made in the northern part of the Bikaner Division (Rajasthan);

(b) where the finds of historical value are proposed to be kept; and

(c) to what period these finds date back?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) to (c). A statement is placed on the Table of the House. [See Appendix II, annexure No. 3.]

**DEPOSITS BY PRESSES**

83. **Shri N. P. Sinha:** Will the Minister of Home Affairs be pleased to state which of the Presses in the